

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|------------------------------|---|
| 1 | D-BLAPL/4779/2024 BLAPL/1493/2024 | MITHUN @ KULAMANI MAHANTA VS STATE OF ODISHA | DR.PURUSOTTAM CHULI VS | KEONJHAR SADAR /197 /2014 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000370/2022 |
| 2 | D-BLAPL/4959/2024 BLAPL/1494/2024 | KUSUMA SAHOO VS STATE OF ODISHA | BIBUDHENDRA KUMAR RATH VS | BANKI /84 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000133/2018 |
| 3 | D-BLAPL/4988/2024 BLAPL/1495/2024 | KAMALAKANTA SAGAR VS STATE OF ODISHA | JAGAJIT PANDA VS | RAIRANGPUR TOWN /131 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000061/2023 |
| 4 | D-BLAPL/5039/2024 BLAPL/1496/2024 | DINABANDHU SASINI @ CHIAN VS STATE OF ODISHA | JITENDRA KUMAR BEHERA VS | BURLA /601 /2020 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000069/2021 |
| 5 | D-BLAPL/5631/2024 BLAPL/1497/2024 | GAJENDRA GADABA VS STATE OF ODISHA | S.S.RAY (2) VS | PADWA /67 /2022 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000080/2022 |
| 6 | D-BLAPL/5606/2024 BLAPL/1498/2024 | KANDARA SABAR VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | PATTAPUR (DIGAPAHANDI) /331 /2021 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2021 |
| 7 | D-BLAPL/5610/2024 BLAPL/1499/2024 | GHULAM RASOOL VS UNION OF INDIA (NCB) | S.S.RAY (2) VS | NCB BHUBANESWAR /4 /2022 5TH ADDL.SESSIONS JUDGE, BBSR(Khordha) TR/0000296/2022 |
| 8 | D-BLAPL/5616/2024 BLAPL/1500/2024 | SANTOSH SAHOO @ DILU VS STATE OF ODISHA | GYANA RANJAN DHAL VS | LAXMISAGAR P.S. /365 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000859/2023 |
| 9 | D-BLAPL/5629/2024 BLAPL/1501/2024 | BALIA BEHERA @ BALARAM VS STATE OF ODISHA | RAMANI KANTA PATTANAİK VS | JODA /241 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBİL(Kendujhar) GR/0000654/2023 |
| 10 | D-BLAPL/5632/2024 BLAPL/1502/2024 | UPENDRA NAG VS STATE OF ODISHA | S.S.RAY (2) VS | SAMBALPUR TOWN /116 /2018 A.D.J.,SAMBALPUR(Sambalpur) ST/0000326/2024 |
| 11 | D-BLAPL/5658/2024 BLAPL/1503/2024 | DEBARAJ SETHI VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | / /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000054/2023 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|---|------------------------------|--|
| 12 | D-BLAPL/4021/2024 BLAPL/1504/2024 | SURAJ YADAV VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | BHARATPUR PS /41 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000031/2024 |
| 13 | D-BLAPL/5308/2024 BLAPL/1505/2024 | BHASKAR SAGARIA VS STATE OF ODISHA | ARIJEET MISHRA VS | BOIPARIGUDA /22 /2020 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000116/2020 |
| 14 | D-BLAPL/5284/2024 BLAPL/1506/2024 | JAKAB KHILA VS STATE OF ODISHA | PRANAB KUMAR DAS VS | CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023 |
| 15 | D-BLAPL/5332/2024 BLAPL/1507/2024 | SUKANTA MALLICK @ MALLIK VS STATE OF ODISHA | SABYASACHI MISHRA VS | JATNI P.S. /303 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000138/2021 |
| 16 | D-BLAPL/5286/2024 BLAPL/1508/2024 | BABULA HANTAL VS STATE OF ODISHA | PRANAB KUMAR DAS VS | CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023 |
| 17 | D-BLAPL/3396/2024 BLAPL/1509/2024 | MANGAL MUNDA VS STATE OF ODISHA | DEBABRATA DASH VS | DAITARI /3 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujh ST/0000014/2023 |
| 18 | D-BLAPL/3572/2024 BLAPL/1510/2024 | SASWAT KUMAR DIGAL VS STATE OF ODISHA | PRAMOD CHANDRA SEJPADA VS | / /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000001/2024 |
| 19 | D-BLAPL/5659/2024 BLAPL/1511/2024 | SANJAYA KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /119 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000113/2023 |
| 20 | D-BLAPL/5672/2024 BLAPL/1512/2024 | SIBA NAG @ SHIBA NAG VS STATE OF ODISHA | JAGABANDHU SAHU VS | BOLANGIR SADAR /280 /2022 A.D.J.,BOLANGIR(Balangir) SC/0000013/2023 |
| 21 | D-BLAPL/5710/2024 BLAPL/1513/2024 | NAKULA MALLICK VS STATE OF ODISHA | DEBA KUMAR RATH VS | BHARATPUR PS /51 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000042/2024 |
| 22 | D-BLAPL/3800/2024 BLAPL/1514/2024 | BILAO @ AKASH DAS VS STATE OF ODISHA | PRADEEP KUMAR PRADHAN VS | MALGODOWN /177 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000665/2023 |
| 23 | D-BLAPL/4575/2024 | PRASANT DIGAL | SURYAKANTA DWIBEDI | K.NUAGOAN /7 /2021 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|-------------------------------|--|
| | BLAPL/1515/2024 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000005/2021 |
| 24 | D-BLAPL/5289/2024 BLAPL/1516/2024 | SRIRAM PANDA @ KEDAR VS STATE OF ODISHA | SASMITA PRADHAN VS | BAIDYANATHPUR /590 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000217/2023 |
| 25 | D-BLAPL/2954/2024 BLAPL/1517/2024 | ABHIMANYU PARIDA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /47 /2023 ASST. SESSIONS JUDGE,KHALLIKOTE(Ganjam) ST/0000024/2023 |
| 26 | D-BLAPL/5696/2024 BLAPL/1518/2024 | BABUJI @ PRAVAKAR LOHAR VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | NAYAKOT /95 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000753/2023 |
| 27 | D-BLAPL/5733/2024 BLAPL/1519/2024 | PRADYUMNA SAMAL VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | / /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000031/2024 |
| 28 | D-BLAPL/3147/2024 BLAPL/1520/2024 | RABI DAS @ RABINDRA DAS VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /851 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002196/2023 |
| 29 | D-BLAPL/3503/2024 BLAPL/1521/2024 | RAJAT KUMAR KAR VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KULIANA /3 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000001/2024 |
| 30 | D-BLAPL/5380/2024 BLAPL/1522/2024 | LOKANATH PRADHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHURDA MODEL /47 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000095/2024 |
| 31 | D-BLAPL/4517/2024 BLAPL/1523/2024 | PAPU @ HEMANANDA MODI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | KANDARPUR /171 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000977/2023 |
| 32 | D-BLAPL/5303/2024 BLAPL/1524/2024 | JIBITA BEERA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | R.UDAYAGIRI /157 /2023 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000115/2023 |
| 33 | D-BLAPL/5584/2024 BLAPL/1525/2024 | KUNA BARIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BUGUDA /447 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000172/2023 |
| 34 | D-BLAPL/5276/2024 BLAPL/1526/2024 | BABUL @ RAKESH NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KODALA /482 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------|---|
| 35 | D-BLAPL/5585/2024 BLAPL/1527/2024 | STATE OF ODISHA CHITTA RANJAN PRAHARAJ @ TRILOCHAN PRAHARAJ VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GR/0000395/2023 RANPUR /156 /2012 A.D.J.,NAYAGARH(Nayagarh) ST/0000274/2023 |
| 36 | D-CMP/4555/2024 CMP/154/2024 | PABITRA KUMARA BEHERA VS RAMESH MOHARANA | DEEPALI MAHAPATRA VS | // 2ND A.D.J.,PURI(Puri) Fao/0000012/2021 |
| 37 | D-CMP/6792/2024 CMP/155/2024 | SEKH MEHERBAN VS B.M, M/S HDB FINANCIAL SERVICES LTD., BALASORE | AMIT PRASAD BOSE VS | // DISTRICT & SESSIONS JUDGE,BALASORE Fao/0000099/2023 |
| 38 | D-CMP/7208/2024 CMP/156/2024 | NIHARKANTI MISHRA VS NIHAR RANJAN PATNAIK | BISWAMBAR MOHANTY VS | // 5TH ADDL.SESSIONS JUDGE, BBSR(Khordha) Fao/0000172/2023 |
| 39 | D-CMP/7420/2024 CMP/157/2024 | JITENDRA NARAYAN DASH VS MAHESHPRASAD SINGHSAMANT | AMITAV TRIPATHY VS | // CIVIL JUDGE(SD), KHANDAPARA(Nayagarh) CS/0000006/2021 |
| 40 | D-CONTC/5642/2024 CONTC/1177/2024 | DILLIP KUMAR SAHOO VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.,ODISHA | ADV. VS | // () // |
| 41 | D-CONTC/7259/2024 CONTC/1178/2024 | SUKADEBA BHUYAN VS ANU GARG, I.A.S. | ADV. VS | // () // |
| 42 | D-CONTC/5638/2024 CONTC/1179/2024 | CHITTARANJAN SHARMA VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. | ADV. VS | // () // |
| 43 | D-CONTC/5842/2024 CONTC/1180/2024 | HARANARAYAN NANDA VS SATYABRATA SAHU, I.A.S. | ADV. VS | // () // |
| 44 | D-CONTC/5354/2024 CONTC/1181/2024 | RANJIT KUMAR MUNI VS ASWATHY S., I.A.S. | ADV. VS | // () // |
| 45 | D-CONTC/5614/2024 CONTC/1182/2024 | SHRADHANJALI JENA VS SATYAJIT ROUT, O.A.S. I (JB) | ADV. VS | // () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|----------------------------|-------------------------------------|
| 46 | D-CONTC/5402/2024 CONTC/1183/2024 | SUDARSAN NAYAK VS ASWATHY S., IAS | ADV VS | // 0 // |
| 47 | D-CONTC/5313/2024 CONTC/1184/2024 | HIRADHAR KHAMARI VS SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDUCATION.,ODISHA | ADV. VS | // 0 // |
| 48 | D-CONTC/5271/2024 CONTC/1185/2024 | VICTORIA BILUNG VS DR. GAVALI PARAG HARSHAD, COLLECTOR CUM D.M., SUNDARGARH | ADV. VS | // 0 // |
| 49 | D-CONTC/5009/2024 CONTC/1186/2024 | SANJUKTA DASH VS ASWASTA S, COMMNR. CUM SECY., S AND ME DEPT. | ADV. VS | // 0 // |
| 50 | D-CONTC/5005/2024 CONTC/1187/2024 | BIJAYARANI MISHRA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA | ADV. VS | // 0 // |
| 51 | D-CONTC/4922/2024 CONTC/1188/2024 | TRILOCHAN MANGARAJ VS KHETRABASI SAHOO, SUPERINTENDING ENGNR., R.W.S. AND S DIVN.,JAJPUR | ADV. VS | // 0 // |
| 52 | D-CONTC/4814/2024 CONTC/1189/2024 | KAILASH CHANDRA BEHERA VS ASWASTHI S., I.A.S. | ADV. VS | // 0 // |
| 53 | D-CONTC/4152/2024 CONTC/1190/2024 | RAMESH KUMAR MALLIK VS ASWATHY S, I.A.S. | ADV. VS | // 0 // |
| 54 | D-CONTC/7442/2024 CONTC/1191/2024 | SULOCHANA BEHERA VS SISHIR DAS, I.A.S. | ADV. VS | // 0 // |
| 55 | D-CONTC/4888/2024 CONTC/1192/2024 | GAGAN CHANDRA DASH VS ARABINDA PADHI, I.A.S. | ADV. VS | // 0 // |
| 56 | D-CONTC/7729/2024 CONTC/1193/2024 | TAPASILATA MISHRA VS ASWATHY S., I.A.S. | JYOTI RANJAN KHUNTIA VS | // 0 // |
| 57 | D-CONTC/7436/2024 | PRAKASH KUMAR GOCHHAYAT | SAIBRATA RATH | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------|-------------------------------------|
| | CONTC/1194/2024 | VS SUSANT KUMAR DASH, I.A.S. | VS | 0 // |
| 58 | D-CONTC/8213/2024 CONTC/1195/2024 | SHYAM SUNDAR ROUT VS SATYABRATA SAHOO, I.A.S. | ADV. VS | // 0 // |
| 59 | D-CONTC/7523/2024 CONTC/1196/2024 | SASHIMANI SETHI VS SATYABRATA SAHOO, I.A.S. | ADV. VS | // 0 // |
| 60 | D-CONTC/7838/2024 CONTC/1197/2024 | SATYABRATA MOHANTY VS SATYABRATA SAHOO, I.A.S. | ADV. VS | // 0 // |
| 61 | D-CONTC/3290/2024 CONTC/1198/2024 | SATYABRAT SAHU, ADDL. CHIEF SECY.,FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPTT. BHASKAR MALLICK VS | ADV. VS | // 0 // |
| 62 | D-CONTC/7494/2024 CONTC/1199/2024 | PRATIVA MANJARI DAS, O.E.S. MIRA PATTNAIK VS SATYABRATA SAHOO, I.A.S. | ADV. VS | // 0 // |
| 63 | D-CONTC/6815/2024 CONTC/1200/2024 | MOHANTI PANDEI VS SATYABRATA SAHU, I.A.S. | ADV. VS | // 0 // |
| 64 | D-CONTC/6640/2024 CONTC/1201/2024 | GOBINDA CHANDRA MALLIK VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 65 | D-CONTC/5889/2024 CONTC/1202/2024 | SANJAYA KUMAR BEHERUK VS AMRITA PATTANAIAK, D.E.O., GANJAM EDUCATION CIRCLE | ADV. VS | // 0 // |
| 66 | D-CONTC/6355/2024 CONTC/1203/2024 | GOKUL KHALKO VS RUPA NARAYAN DASH, DIRECTOR,TREASURIES AND INSPECTION, ODISHA | ADV. VS | // 0 // |
| 67 | D-CONTC/7740/2024 CONTC/1204/2024 | SARAT CHANDRA TRIPATHY VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 68 | D-CONTC/7493/2024 CONTC/1205/2024 | RAMESH KUMAR BEHERA VS | ADV. VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 69 | D-CONTC/7736/2024 CONTC/1206/2024 | SAMBEET SATAPATHY, BLOCK DEVELOPMENT OFFICER, PURI SADAR BLOCK AKSHYA KUMAR SAMAL VS ASWATHY S., I.A.S. | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 70 | D-CONTC/6305/2024 CONTC/1207/2024 | TRIPATI MISHRA VS DIBYA JYOTI PARIDA, IAS | ADV. VS | // () |
| 71 | D-CONTC/5886/2024 CONTC/1208/2024 | BAIJAYANTI NAYAK VS ASHWINI MEHER, A.D.M., SUBARNAPUR | ADV. VS | // () |
| 72 | D-CONTC/7416/2024 CONTC/1209/2024 | AJIT KUMAR DAS VS ANU GARG, I.A.S. | ADV. VS | // () |
| 73 | D-CONTC/7264/2024 CONTC/1210/2024 | ASHOK KUMAR DASH VS PRABIN KUMAR PANDA, SUPERINTENDING ENGINEER, QUALITY ASSURANCE DIVISION ,HIRAKUD | ADV. VS | // () |
| 74 | D-CONTC/7421/2024 CONTC/1211/2024 | TARASHANKAR MOHARANA VS SATYABRATA SAHU, I.A.S. | ADV. VS | // () |
| 75 | D-CONTC/7913/2024 CONTC/1212/2024 | CHINMAYA MALLICK VS ANU GARG, I.A.S. | ADV. VS | // () |
| 76 | D-CONTC/7291/2024 CONTC/1213/2024 | NIRANJAN SAHU VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 77 | D-CONTC/7293/2024 CONTC/1214/2024 | DUKHISYAM PRADHAN VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 78 | D-CONTC/7604/2024 CONTC/1215/2024 | GITA RANI PADHI VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 79 | D-CONTC/7179/2024 CONTC/1216/2024 | NILAKANTHA NAYAK VS TARANISEN DHAL, CHIEF ENGINEER AND DIRECTOR, GROUND WATER DEVELOPMENT,ODISHA | ADV. VS | // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|---------------------------------|---|
| 80 | D-CONTC/7373/2024 CONTC/1217/2024 | DAITARI LENKA VS ANU GARG, I.A.S. | ADV. VS | // () // |
| 81 | D-CONTC/7605/2024 CONTC/1218/2024 | SABITA PRADHAN VS ASWATHI S., I.A.S. | ADV. VS | // () // |
| 82 | D-CONTC/7784/2024 CONTC/1219/2024 | SAIPADA BISWAMOHAN VS AJIT KUMAR BEHERA, PRINCIPAL CUM SECY., B.R.M. COLLEGE | ADV. VS | // () // |
| 83 | D-CONTC/4735/2024 CONTC/1220/2024 | AMULYA PANIGRAHI VS ASWATHY S., I.A.S. | ADV. VS | // () // |
| 84 | D-CONTC/1098/2024 CONTC/1221/2024 | PRAMOD KUMAR PATRO VS SALINI PANDIT, I.A.S. | ADV. VS | // () // |
| 85 | D-CONTC/2124/2024 CONTC/1222/2024 | BANDANA JENA VS KRUSHNA CHANDRA NAYAK, O.E.S. 1 | ADV. VS | // () // |
| 86 | D-CONTC/4737/2024 CONTC/1223/2024 | RANJITA KUMARI SATAPATHY VS ASWATHY S., I.A.S. | ADV. VS | // () // |
| 87 | D-CONTC/4739/2024 CONTC/1224/2024 | NAMITA PANDA VS ASWATHY S., I.A.S. | ADV. VS | // () // |
| 88 | D-CONTC/7261/2024 CONTC/1225/2024 | DURYODHAN PALAI VS ANU GARG, I.A.S. | ADV. VS | // () // |
| 89 | D-CRLA/5945/2024 CRLA/149/2024 | RAMESH DANGAYAT@BANGTI VS STATE OF ODISHA | ARIJEET MISHRA VS | MACHHKUND /28 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2020 |
| 90 | D-CRLA/5871/2024 CRLA/150/2024 | BIRA HANS VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | KHARIAR /198 /2020 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000044/2020 |
| 91 | D-CRLMA/4968/2024 | DANARDAN PATRA | ADV. | SURADA /15 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-------------------------------------|--|-------------------------------|--|
| | CRLMA/34/2024 | VS STATE OF ODISHA | VS | () // |
| 92 | D-CRLMC/5490/2024 CRLMC/538/2024 | DROUPADI MALIK VS STATE OF ODISHA | GIRIJA SANKAR SAMAL VS | NAIKANI-DIHI /156 /2017 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000441/2017 |
| 93 | D-CRLMC/1896/2024 CRLMC/539/2024 | GANGU@GANGA SAGAR PATRA VS STATE OF ODISHA | DEBASNAN DAS VS | GOBINDAPUR /11 /2016 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000017/2016 |
| 94 | D-CRLMC/4943/2024 CRLMC/540/2024 | CHANDAN@CHANDAN CHAKRABARTI PRADHAN VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | BIRMAHARAJPUR /254 /2023 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000655/2022 |
| 95 | D-CRLMC/5049/2024 CRLMC/541/2024 | SWAYANG PRAKASH SAHU VS STATE OF ODISHA | AMITABH PRADHAN VS | / /0 S.D.J.M.,PANPOSH(Sundargarh) MISCA/0000376/2022 |
| 96 | D-CRLMC/4012/2024 CRLMC/542/2024 | BISHAL KAR VS STATE OF ODISHA | SIDHARTHA SANKAR RAY 2 VS | TALSARA /256 /2022 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001902/2022 |
| 97 | D-CRLMC/4403/2024 CRLMC/543/2024 | PRADIPTA@PRADEEP KUMAR PARIDA VS STATE OF ODISHA | GANGADHAR SAMAL VS | BIRMAHARAJPUR /117 /2019 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000192/2019 |
| 98 | D-CRLMC/4557/2024 CRLMC/544/2024 | PRAVAT@RANJAN DEHURY VS STATE OF ODISHA | RAJALAXMI BISWAL VS | BANARAPAL /38 /2017 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000323/2017 |
| 99 | D-CRLMC/4565/2024 CRLMC/545/2024 | RAMA CHANDRA TRIPATHY@RAM TRIPATHY VS STATE OF ODISHA | LAXMINARAYAN PATEL VS | / /0 J.M.F.C.(II),SAMBALPUR(Sambalpur) CT/0000747/2002 |
| 100 | D-CRLMC/4661/2024 CRLMC/546/2024 | AKSHAYA KUMAR GHADEI VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | KHANDAGIRI P.S. /620 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001895/2023 |
| 101 | D-CRLMC/5083/2024 CRLMC/547/2024 | JITENDRA DASH VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BARI /200 /2019 ASSISTANT SESSION JUDGE(STC)JAJPUR CT/0000025/2020 |
| 102 | D-CRLMC/4714/2024 CRLMC/548/2024 | BRAHMACHARI MAJHI VS | SATYAJIT MOHAPATRA VS | CHANDAPUR /37 /2020 J.M.F.C.,RANPUR(Nayagarh) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|---------------------------------|---|
| 103 | D-CRLMC/4844/2024 CRLMC/549/2024 | STATE OF ODISHA PRASANTA KUMAR PADHI VS | DURGA PRASAD DHAL VS | GR/0000133/2020 INFOCITY PS /31 /2017 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001245/2017 |
| 104 | D-MATA/5447/2024 MATA/57/2024 | STATE OF ODISHA SMRITARANI DASH ADHIKARI VS | AMIT PRASAD BOSE VS | // JUDGE FAMILY COURT, BARIPADA(Ma CP/0000204/2021 |
| 105 | D-MATA/4142/2024 MATA/58/2024 | SOUMYA RANJAN MOHANTY SAI KAMALI PRUSTY VS | HRUDANANDA MOHAPATRA VS | // JUDGE, FAMILY COURT, DHENKANAL CP/0000039/2022 |
| 106 | D-MATA/8209/2024 MATA/59/2024 | SRIDHAR BISWAL SASHANK SEKHAR BISOYI @ BISOI VS | SIVA SANKAR CHAINI VS | // CIVIL JUDGE (SD),BHANJANAGAR(Gan Mat/0000045/2019 |
| 107 | D-MATA/5623/2024 MATA/60/2024 | ITISHREE SWAIN SUCHI SMITA UPADHAYA VS | SURYAKANTA DWIBEDI VS | // JUDGE FAMILY COURT, BARIPADA(Ma CP/0000130/2018 |
| 108 | D-OTAPL/2890/2024 OTAPL/2/2024 | SUBRAT KUMAR SARANGI PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR COMMISSIONER VS | PRASENJEET MOHAPATRA VS | // (// |
| 109 | D-RPFAM/7424/2024 RPFAM/43/2024 | M/S. T.S. ALLOYS LTD., NAYAPALLI, BBSR DHIREN KUMAR PRADHAN VS | DIPTI RANJAN BHOKTA VS | // JUDGE FAMILY COURT, KENDRAPARA Crp/0000044/2014 |
| 110 | D-RSA/7100/2024 RSA/40/2024 | MADHUCHHANDA JENA NIBEDITA SWAIN VS | UMA CHARAN MISHRA VS | // A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000001/2020 |
| 111 | D-RSA/7357/2024 RSA/41/2024 | PRAMILA KUMARI NAYAK SUBHAKARAN JAIN VS | BHABANI SHANKAR DASPARIDA VS | // A.D.J.,BOLANGIR(Balangir) RFA/0000016/2010 |
| 112 | D-RSA/1726/2024 RSA/42/2024 | DHOBASAI DHARUA RATAN KUMAR DAS VS | DWARIKA PRASAD MOHANTY VS | // 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000143/2007 |
| 113 | D-TRPCRL/3683/2024 TRPCRL/13/2024 | KANHU CHARAN PATRA BIMAL KUMAR PAL VS | HARAPRASAD PANDA VS | AINTHAPALI /33 /2017 A.D.J.,SAMBALPUR(Sambalpur) ST/0000099/2018 |
| | | STATE OF ODISHA | | |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-----------------------------|-------------------------------------|
| 114 | D-WA/4490/2024 WA/233/2024 | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS SUBHADARSHANI MOHANTY | AMITABH MISHRA VS | // 0 // |
| 115 | D-WA/4486/2024 WA/234/2024 | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS TAPAS KUMAR CHOUDHURY | AMITABH MISHRA VS | // 0 // |
| 116 | D-WA/7932/2024 WA/235/2024 | SIPRA SETHY VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 117 | D-WA/7031/2024 WA/236/2024 | GAYADHAR GHADEI VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION,BALASORE | SANTOSH KUMAR DWIVEDY VS | // 0 // |
| 118 | D-WA/7980/2024 WA/237/2024 | SOUMYA RANJAN BEHERA VS STATE OF ODISHA | PRANAB KUMAR GHOSE VS | // 0 // |
| 119 | D-WA/7900/2024 WA/238/2024 | ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR VS SUJAYA KUMAR DHIR | MANOJ KUMAR KHUNTIA VS | // 0 // |
| 120 | D-WP(C)/7353/2024 WP(C)/4220/2024 | UTTAM KUMAR JENA VS THE COOMNR. COMMERCIAL TAX AND GST, CUTTACK | ANUP NARAYAN MOHANTY VS | // 0 // |
| 121 | D-WP(C)/5264/2024 WP(C)/4221/2024 | RAJANI DALAI VS TINA JENA | ASHOK KUMAR PRADHAN VS | // 0 // |
| 122 | D-WP(C)/5522/2024 WP(C)/4222/2024 | KAMALAKANTA PANDA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 123 | D-WP(C)/7418/2024 WP(C)/4223/2024 | ROHITA MEHER VS STATE OF ODISHA | SK. ZAFARULLA VS | // 0 // |
| 124 | D-WP(C)/4886/2024 WP(C)/4224/2024 | RASHMI RANJAN CHOUDHURY VS JOINT COMMISSIONER OF STATE TAX, JAGATSINGHPUR CIRCLE | UMESH CHANDRA BEHURA VS | // 0 // |
| 125 | D-WP(C)/6188/2024 | DEBASIS PRADHAN | LAXMINARAYAN PATEL | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--|-------------------------------------|
| | WP(C)/4225/2024 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/6193/2024 WP(C)/4226/2024 | ASHISH PADHAN VS STATE OF ODISHA | LAXMINARAYAN PATEL VS | // 0 // |
| 127 | D-WP(C)/6606/2024 WP(C)/4227/2024 | SADASIBA DASH VS BRANCH MANAGER, HDFC BANK LTD., CUTTACK | KARTIK CHANDRA TRIPATHY VS | // 0 // |
| 128 | D-WP(C)/7588/2024 WP(C)/4228/2024 | SUBRAT SWAIN VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 129 | D-WP(C)/2466/2024 WP(C)/4229/2024 | UNION OF INDIA VS PRADIP KUMAR DASH | CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL(GOVT. OF INDIA) VS | 0 // |
| 130 | D-WP(C)/7574/2024 WP(C)/4230/2024 | NIHAR RANJAN PATRA VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 131 | D-WP(C)/7450/2024 WP(C)/4231/2024 | DEBA KUMAR NATH VS COLLECTOR-CUM-CEO, SDC, PHULBANI | UMESH CHANDRA BEHURA VS | // 0 // |
| 132 | D-WP(C)/6066/2024 WP(C)/4232/2024 | SAUMYARANJAN MEHER VS STATE OF ODISHA | GOPAL PRASAD JENA VS | // 0 // |
| 133 | D-WP(C)/8201/2024 WP(C)/4233/2024 | LAXMIDHAR NAYAK VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 134 | D-WP(C)/8139/2024 WP(C)/4234/2024 | TRISHA NURSING CENTRE, CUTTACK VS STATE OF ODISHA | SOUENDRA PATTANAIAK VS | // 0 // |
| 135 | D-WP(C)/8233/2024 WP(C)/4235/2024 | KAILASH CHANDRA BEHERA VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 136 | D-WP(C)/8090/2024 WP(C)/4236/2024 | TAPAS ROUT VS | ASHOK KUMAR SAHOO VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 137 | D-WP(C)/8210/2024 WP(C)/4237/2024 | STATE OF ODISHA CHAKRADHAR SA VS | TIKERAM MEHER VS | // // 0 |
| 138 | D-WP(C)/8214/2024 WP(C)/4238/2024 | STATE OF ODISHA LABANYA DAS VS | TIKERAM MEHER VS | // // 0 |
| 139 | D-WP(C)/8217/2024 WP(C)/4239/2024 | STATE OF ODISHA PADMA LOCHAN BEHERA VS | TIKERAM MEHER VS | // // 0 |
| 140 | D-WP(C)/8244/2024 WP(C)/4240/2024 | STATE OF ODISHA RUDRAPRASAD NAIK VS | TIKERAM MEHER VS | // // 0 |
| 141 | D-WP(C)/8236/2024 WP(C)/4241/2024 | STATE OF ODISHA BALKRISHNA PANIGRAHI VS | TIKERAM MEHER VS | // // 0 |
| 142 | D-WP(C)/7971/2024 WP(C)/4242/2024 | STATE OF ODISHA G.JAGA RAO VS | SADASIVA PATRA VS | // // 0 |
| 143 | D-WP(C)/8259/2024 WP(C)/4243/2024 | STATE BANK OF INDIA, BBSR M/S. SRI MAA CONSTRUCTION VS | KAJAL SAHOO VS | // // 0 |
| 144 | D-WP(C)/8239/2024 WP(C)/4244/2024 | SUPERINTENDENT ANUGUL CIRCLE PRASANNA KUMAR RATH VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 145 | D-WP(C)/8245/2024 WP(C)/4245/2024 | STATE OF ORISSA SUBHANETRI NAIK VS | TIKERAM MEHER VS | // // 0 |
| 146 | D-WP(C)/8243/2024 WP(C)/4246/2024 | STATE OF ODISHA ALEKHA CHANDRA BISHI VS | TIKERAM MEHER VS | // // 0 |
| 147 | D-WP(C)/8231/2024 WP(C)/4247/2024 | STATE OF ODISHA JUGAL KISHORE MEHER VS | TIKERAM MEHER VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|----------------------------|-------------------------------------|
| 148 | D-WP(C)/8220/2024 WP(C)/4248/2024 | SHISHIRA KUMAR BOHIDAR VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 149 | D-WP(C)/8241/2024 WP(C)/4249/2024 | DOLAGOVINDA SINGH VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 150 | D-WP(C)/6857/2024 WP(C)/4250/2024 | GANESH PRASAD MISHRA VS BRANCH MANAGER, CANARA BANK, BALASORE | PRASANTA KUMAR JENA VS | // 0 // |
| 151 | D-WP(C)/8221/2024 WP(C)/4251/2024 | GAURA CHARAN DASH VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 152 | D-WP(C)/7560/2024 WP(C)/4252/2024 | KOUSTUBHA SARAP VS STATE OF ODISHA | ARABINDA TRIPATHY VS | // 0 // |
| 153 | D-WP(C)/8246/2024 WP(C)/4253/2024 | NANDI PADHAN VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 154 | D-WP(C)/8092/2024 WP(C)/4254/2024 | LOKANATH SAHOO VS REGIONAL MANAGER, HINDUJA LEYLAND FINANCE LTD., KHURDA | SARAT CHANDRA MEKAP VS | // 0 // |
| 155 | D-WP(C)/8222/2024 WP(C)/4255/2024 | HARIHAR SINGH NINA@NIKA VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 156 | D-WP(C)/7984/2024 WP(C)/4256/2024 | DAMBARUDHAR MAHANTA VS THE GENERAL MANAGER, SBI, MUMBAI | LALITENDU BHUYAN VS | // 0 // |
| 157 | D-WP(C)/8156/2024 WP(C)/4257/2024 | BADRI PRASAD COLLEGE OF NURSING, BARGARH VS STATE OF ODISHA | SOUMENDRA PATTANAIAK VS | // 0 // |
| 158 | D-WP(C)/8225/2024 WP(C)/4258/2024 | PANCHANAN SARAF VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 159 | D-WP(C)/8227/2024 | NIRAKARA BHOI | TIKERAM MEHER | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|------------------------------|-------------------------------------|
| | WP(C)/4259/2024 | VS STATE OF ODISHA | VS | 0 // |
| 160 | D-WP(C)/8238/2024 WP(C)/4260/2024 | BIBHU PRASAD SAHU VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 161 | D-WP(C)/8479/2024 WP(C)/4261/2024 | PRASANTA KUMAR MALLICK VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 162 | D-WP(C)/7495/2024 WP(C)/4262/2024 | KARLPURAPU SEETALAMMA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 163 | D-WP(C)/7489/2024 WP(C)/4263/2024 | BHIKARI DAS VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 164 | D-WP(C)/8007/2024 WP(C)/4264/2024 | ARUNA KUMAR DHIRA VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR | GOKULANANDA SAHU VS | // 0 // |
| 165 | D-WP(C)/7499/2024 WP(C)/4265/2024 | D. RAMELA PATRO VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 166 | D-WP(C)/8170/2024 WP(C)/4266/2024 | PABITRA DAS VS STATE OF ODISHA | GAGAN BIHARI SINGH VS | // 0 // |
| 167 | D-WP(C)/7706/2024 WP(C)/4267/2024 | SUKADEV SAMAL VS THE REVENUE DIVISIONAL COMMNR., NORTHERN DIV. SAMBALPUR | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 168 | D-WP(C)/7496/2024 WP(C)/4268/2024 | RAGHU BEER PANIGRAHI VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 169 | D-WP(C)/7973/2024 WP(C)/4269/2024 | A.K. PROPERTIES PVT. LTD. W.B VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 170 | D-WP(C)/7894/2024 WP(C)/4270/2024 | M/S. MAA BHAVANI ENGINEERING, KALAHANDI VS | PRABODHA CHANDRA NAYAK VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|------------------------------|-------------------------------------|
| 171 | D-WP(C)/7975/2024 WP(C)/4271/2024 | STATE OF ODISHA A.K. PROPERTIES PVT. LTD. W.B VS | PRABODHA CHANDRA NAYAK VS | // // 0 |
| 172 | D-WP(C)/7484/2024 WP(C)/4272/2024 | STATE OF ODISHA JAMUNA ROUL VS | BIJAYA KUMAR BEHERA 1 VS | // // 0 |
| 173 | D-WP(C)/7977/2024 WP(C)/4273/2024 | STATE OF ODISHA A.K. PROPERTIES PVT. LTD. W.B VS | PRABODHA CHANDRA NAYAK VS | // // 0 |
| 174 | D-WP(C)/8478/2024 WP(C)/4274/2024 | STATE OF ODISHA MOTHER TERESA COLLEGE OF NURSING, KALAHANDI VS | GYANA RANJAN SETHI VS | // // 0 |
| 175 | D-WP(C)/8422/2024 WP(C)/4275/2024 | STATE OF ODISHA MAGUNI CHARAN MOHARANA VS | AVIJIT MISHRA VS | // // 0 |
| 176 | D-WP(C)/7979/2024 WP(C)/4276/2024 | ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR A.K. PROPERTIES PVT. LTD. W.B VS | PRABODHA CHANDRA NAYAK VS | // // 0 |
| 177 | D-WP(C)/7956/2024 WP(C)/4277/2024 | STATE OF ODISHA TOPAKULA DAMBURUA VS | DILLIP RAY VS | // // 0 |
| 178 | D-WP(C)/7959/2024 WP(C)/4278/2024 | STATE OF ODISHA CHANDALA PORAJA VS | DILLIP RAY VS | // // 0 |
| 179 | D-WP(C)/7963/2024 WP(C)/4279/2024 | STATE OF ODISHA TOPAKULA SOMESH VS | DILLIP RAY VS | // // 0 |
| 180 | D-WP(C)/7965/2024 WP(C)/4280/2024 | STATE OF ODISHA CHOLU PORAJA VS | DILLIP RAY VS | // // 0 |
| 181 | D-WP(C)/7487/2024 WP(C)/4281/2024 | STATE OF ODISHA CHARANA MOHANTY VS | BIJAYA KUMAR BEHERA 1 VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
| 182 | D-WP(C)/8554/2024 WP(C)/4282/2024 | KADAMBARI RATH VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 183 | D-WP(C)/8276/2024 WP(C)/4283/2024 | BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR | BIBHU PRASAD TRIPATHY VS | // 0 // |
| 184 | D-WP(C)/7967/2024 WP(C)/4284/2024 | RAJU JANI VS STATE OF ODISHA | DILLIP RAY VS | // 0 // |
| 185 | D-WP(C)/8606/2024 WP(C)/4285/2024 | PINKI BEHERA VS STATE OF ODISHA | JYOTSNA RANI TRIPATHY VS | // 0 // |
| 186 | D-WP(C)/8277/2024 WP(C)/4286/2024 | PRATIMA PRADHAN VS STATE OF ODISHA | TAPOBANTA BARIK VS | // 0 // |
| 187 | D-WP(C)/8160/2024 WP(C)/4287/2024 | VINAYAK COLLEGE OF NURSING, BBSR VS STATE OF ODISHA | SOUMENDRA PATTANAIAK VS | // 0 // |
| 188 | D-WP(C)/4535/2024 WP(C)/4288/2024 | MANOJ LALANI VS STATE OF ODISHA | DIBAKAR PRUSTY VS | // 0 // |
| 189 | D-WP(C)/8265/2024 WP(C)/4289/2024 | DR. JANKI JHA VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // |
| 190 | D-WP(C)/8411/2024 WP(C)/4290/2024 | SANTOSH KUMAR SAMAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 191 | D-WP(C)/8151/2024 WP(C)/4291/2024 | MEENA DEVI PANCH VS SRI JAGANNATH MAHAPRABHU, PURI | AMIT PRASAD BOSE VS | // 0 // |
| 192 | D-WP(C)/8081/2024 WP(C)/4292/2024 | DILLIP KUMAR PANDA VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK | BIGYAN KUMAR SHARMA VS | // 0 // |
| 193 | D-WP(C)/8477/2024 | JAYANTI RANA | KIRTAN DANG | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| | WP(C)/4293/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/7939/2024 WP(C)/4294/2024 | BAISAKHU HARIJAN VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 195 | D-WP(C)/7931/2024 WP(C)/4295/2024 | SANTOSH THAKUR VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 196 | D-WP(C)/6984/2024 WP(C)/4296/2024 | M/S IPINIT VANASPATI LTD., CUTTACK VS THE PRINCIPAL SECY., MSME DEPT. AND CHAIRMAN OSFC, BBSR | AMITABH MISHRA VS | // 0 // |
| 197 | D-WP(C)/8312/2024 WP(C)/4297/2024 | PADMABATI GAHIR VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // 0 // |
| 198 | D-WP(C)/6635/2024 WP(C)/4298/2024 | GOBARDHAN PARIDA VS DIRECTOR GENERAL OF POLICE, CISF, NEW DELHI | BIGYAN KUMAR SHARMA VS | // 0 // |
| 199 | D-WP(C)/6712/2024 WP(C)/4299/2024 | RABINARAYAN PATRA VS STATE OF ODISHA | SUJATA JENA VS | // 0 // |
| 200 | D-WP(C)/8550/2024 WP(C)/4300/2024 | HRUDANANDA RANA VS STATE OF ODISHA | KIRTAN DANG VS | // 0 // |
| 201 | D-WP(C)/8526/2024 WP(C)/4301/2024 | UMAKANTA PATRA VS STATE OF ODISHA | TRILOCHAN BARIK VS | // 0 // |
| 202 | D-WP(C)/8490/2024 WP(C)/4302/2024 | SUBHRANTA KUMAR JENA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 203 | D-WP(C)/7720/2024 WP(C)/4303/2024 | DAS BASTIA VS STATE OF ODISHA | SANDIPANI NAYAK VS | // 0 // |
| 204 | D-WP(C)/7928/2024 WP(C)/4304/2024 | CHANDRADHWAJ HANS VS | SUBHRANSU BHUSAN MOHANTY VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 205 | D-WP(C)/7286/2024 WP(C)/4305/2024 | STATE OF ODISHA RANKANIDHI KANDI VS | MIHIR KANTA RATH VS | // // 0 |
| 206 | D-WP(C)/8326/2024 WP(C)/4306/2024 | STATE OF ODISHA DR. LIPSA DASH VS | BISWABIHARI MOHANTY VS | // // 0 |
| 207 | D-WP(C)/7925/2024 WP(C)/4307/2024 | ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRURE SUSANTA KUMAR PRADHAN VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 |
| 208 | D-WP(C)/6146/2024 WP(C)/4308/2024 | STATE OF ODISHA BASUDEV NAIK VS | JIBAN RANJAN DASH VS | // // 0 |
| 209 | D-WP(C)/7497/2024 WP(C)/4309/2024 | STATE OF ODISHA TUNI SAHU VS | BIJAYA KUMAR BEHERA 1 VS | // // 0 |
| 210 | D-WP(C)/7673/2024 WP(C)/4310/2024 | STATE OF ODISHA GANGADHAR SAMAL VS | RAJENDRA KUMAR DASH VS | // // 0 |
| 211 | D-WP(C)/8269/2024 WP(C)/4311/2024 | STATE OF ODISHA DR. ASHOK KUMAR DAS VS | LALIT KUMAR MAHARANA VS | // // 0 |
| 212 | D-WP(C)/6145/2024 WP(C)/4312/2024 | STATE OF ODISHA KISU JENA VS | JIBAN RANJAN DASH VS | // // 0 |
| 213 | D-WP(C)/6153/2024 WP(C)/4313/2024 | STATE OF ODISHA SANTOSH KUMAR KUNDA VS | MANAS RANJAN BADAJENA VS | // // 0 |
| 214 | D-WP(C)/7839/2024 WP(C)/4314/2024 | STATE OF ODISHA BHAGYADHAR DHAL VS | PRAMODA KUMAR DASH VS | // // 0 |
| 215 | D-WP(C)/5847/2024 WP(C)/4315/2024 | STATE OF ODISHA CHITTARANJAN SENDHA VS | MADHUMITA PANDA VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/7906/2024 WP(C)/4316/2024 | CHANDRAMANI BAG VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 217 | D-WP(C)/8191/2024 WP(C)/4317/2024 | KISHORE KUMAR HANSA VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 218 | D-WP(C)/4344/2024 WP(C)/4318/2024 | SUMITRA KUMARI BISWAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 219 | D-WP(C)/8396/2024 WP(C)/4319/2024 | NIRANJALI DAS VS THE UNION OF INDIA | AKHAYA BISWAL VS | // 0 // |
| 220 | D-WP(C)/8187/2024 WP(C)/4320/2024 | RAJKISHORE PRADHANI VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 221 | D-WP(C)/4342/2024 WP(C)/4321/2024 | BANAMALI BARIK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 222 | D-WP(C)/8219/2024 WP(C)/4322/2024 | ARUN SAHU VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 223 | D-WP(C)/8218/2024 WP(C)/4323/2024 | CHANDRAMA SINGH BABU VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 224 | D-WP(C)/6443/2024 WP(C)/4324/2024 | DEBENDRA KUMAR BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 225 | D-WP(C)/7940/2024 WP(C)/4325/2024 | LAXMI SUNA VS STATE OF ODISHA | DILLIP RAY VS | // 0 // |
| 226 | D-WP(C)/8518/2024 WP(C)/4326/2024 | BASEN KUMAR MARNDI VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 227 | D-WP(C)/8338/2024 | KHAGESWAR HANSA | ARJUNA CHARANA BEHERA | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|----------------------------|-------------------------------------|
| | WP(C)/4327/2024 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/8545/2024 WP(C)/4328/2024 | ANANDA MAJHI VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 229 | D-WP(C)/8517/2024 WP(C)/4329/2024 | GOPAL GOBINDA GHOSE VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 230 | D-WP(C)/8612/2024 WP(C)/4330/2024 | M/S. SAHOO FOODS AND BEVERAGE, ROURKELA VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA | BHABANI SANKAR DAS VS | // 0 // |
| 231 | D-WP(C)/8512/2024 WP(C)/4331/2024 | NAKAPHUDI PRADHAN VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 232 | D-WP(C)/8514/2024 WP(C)/4332/2024 | BADAN CHANDRA MOHANTA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 233 | D-WP(C)/8523/2024 WP(C)/4333/2024 | JAYANTI RATH VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 234 | D-WP(C)/8462/2024 WP(C)/4334/2024 | GOUTAM MALIK VS STATE OF ODISHA | MITU KUMAR BISWAL VS | // 0 // |
| 235 | D-WP(C)/8520/2024 WP(C)/4335/2024 | SAROJ KUMAR SATAPATHY VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 236 | D-WP(C)/7582/2024 WP(C)/4336/2024 | B.NOOKESWAR PRASAD VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 237 | D-WP(C)/8521/2024 WP(C)/4337/2024 | BHARATI NANDA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 238 | D-WP(C)/7796/2024 WP(C)/4338/2024 | KUNTALA KUMARI SWAIN VS | PRAFULLA KUMAR SAHOO VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------|-------------------------------------|
| 239 | D-WP(C)/7577/2024 WP(C)/4339/2024 | UCO BANK, KOLKATA DEBABRATA SWAIN VS STATE OF ODISHA | ABHIRAM SWAIN VS | // // () |
| 240 | D-WP(C)/8510/2024 WP(C)/4340/2024 | PARSURAM SAHU VS STATE OF ODISHA | MANAS PATI VS | // () // |
| 241 | D-WP(C)/7808/2024 WP(C)/4341/2024 | ASIT RANJAN JENA VS STATE OF ORISSA | AGASTI KANUNGO VS | // () // |
| 242 | D-WP(C)/8107/2024 WP(C)/4342/2024 | SUSANTA KUMAR PATEL VS UNION OF INDIA | SHASHI BHUSAN JENA VS | // () // |
| 243 | D-WP(C)/8508/2024 WP(C)/4343/2024 | MADHUSMITA MEHENTAR VS STATE OF ODISHA | MANAS PATI VS | // () // |
| 244 | D-WP(C)/8308/2024 WP(C)/4344/2024 | POOJA DAS VS STATE OF ODISHA | SIDHANT KUMAR JENA VS | // () // |
| 245 | D-WP(C)/8193/2024 WP(C)/4345/2024 | BIJARU PADHAN VS STATE OF ODISHA | TIKERAM MEHER VS | // () // |
| 246 | D-WP(C)/8335/2024 WP(C)/4346/2024 | BABRU KAPAT @ BABRU KABAT VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // () // |
| 247 | D-WP(C)/8195/2024 WP(C)/4347/2024 | PANKAJINI BHANJ VS STATE OF ODISHA | TIKERAM MEHER VS | // () // |
| 248 | D-WP(C)/6582/2024 WP(C)/4348/2024 | LAXMAN SAMAL VS STATE OF ODISHA | SK. ZAFARULLA VS | // () // |
| 249 | D-ABLAPL/4603/2024 ABLAPL/2034/2024 | UMA JENA @ UMAKANTA BEHERA VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BHUBAN /45 /2024 () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------------|--|
| 250 | D-ABLAPL/4804/2024 ABLAPL/2035/2024 | SUNIL PRASAD GUPTA VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | //0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000299/2023 |
| 251 | D-ABLAPL/4807/2024 ABLAPL/2036/2024 | SURESH CHANDRA SWAIN VS STATE OF ODISHA | BISWABHUSAN DAS VS | BHADRESWAR /10 /2024 () // |
| 252 | D-ABLAPL/4860/2024 ABLAPL/2037/2024 | ULI @ LAXMIPRIYA PRADHAN VS STATE OF ODISHA | RABINDRANATH BARIK VS | SARANAKUL /115 /2023 () // |
| 253 | D-ABLAPL/5116/2024 ABLAPL/2038/2024 | JOGESWAR MEHER VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | CYBER CRIME AND ECONOMIC OFFEN () // |
| 254 | D-ABLAPL/4946/2024 ABLAPL/2039/2024 | SANJAYA @ NITYANANDA NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | RAJKANIKA /58 /2024 () // |
| 255 | D-ABLAPL/5313/2024 ABLAPL/2040/2024 | NIRANJAN DAS VS STATE OF ODISHA | BISWABHUSAN DAS VS | JAGATSINGPUR /161 /2024 () // |
| 256 | D-ABLAPL/5200/2024 ABLAPL/2041/2024 | MAHADEB@MAHADEV RAY VS STATE OF ODISHA | PRANAB KUMAR DAS VS | MOTU /137 /2023 () // |
| 257 | D-ABLAPL/4964/2024 ABLAPL/2042/2024 | PRAMOD KUMAR PARIDA VS STATE OF ODISHA | MANOJ KUMAR MALLICK VS | PATTAMUNDAI RURAL PS /51 /2024 () // |
| 258 | D-ABLAPL/5205/2024 ABLAPL/2043/2024 | RANJAN KUMAR SUBUDHI VS STATE OF ODISHA | AJIT KUMAR PANDA VS | KHURDA SADAR /34 /2024 () // |
| 259 | D-ABLAPL/5339/2024 ABLAPL/2044/2024 | NIRU @ NIRANJAN KHATEI VS STATE OF ODISHA | ASWINI KUMAR MISHRA (3) VS | RANPUR /40 /2024 () // |
| 260 | D-ABLAPL/4965/2024 ABLAPL/2045/2024 | SURESH BISWAL VS STATE OF ODISHA | ARIJEET MISHRA VS | RAJKANIKA /58 /2024 () // |
| 261 | D-ABLAPL/5271/2024 | CHAGI@UPENDRA KUMAR JENA | BIBHUTI BHUSAN ROUT | AUL /122 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------------|--|
| | ABLAPL/2046/2024 | VS STATE OF ODISHA | VS | () // |
| 262 | D-ABLAPL/5383/2024 ABLAPL/2047/2024 | AKSHAYA KUMAR SWAIN VS STATE OF ODISHA | CHAITANYA NAYAK VS | CHOUDWAR /49 /2024 () // |
| 263 | D-ABLAPL/5302/2024 ABLAPL/2048/2024 | MALIDA JAGA RAO@M.JAGA RAO VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | JARADA /392 /2022 () // |
| 264 | D-ABLAPL/5073/2024 ABLAPL/2049/2024 | PRAHALLAD BHOL VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAY VS | JANKIA P.S. /64 /2024 () // |
| 265 | D-ABLAPL/5402/2024 ABLAPL/2050/2024 | RANJIT KUMAR BHUTIA VS STATE OF ODISHA | SASANKA SEKHAR SATAPATHY VS | GOPALPRASAD /332 /2023 () // |
| 266 | D-ABLAPL/5458/2024 ABLAPL/2051/2024 | MANAS RANJAN SWAIN VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | MOTANGA /32 /2024 () // |
| 267 | D-ABLAPL/5074/2024 ABLAPL/2052/2024 | LINKAN BHOL VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAYA VS | JANKIA P.S. /63 /2024 () // |
| 268 | D-ABLAPL/5463/2024 ABLAPL/2053/2024 | MIHIR RANJAN MOHANTY VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | PARADEEP MODEL /42 /2024 () // |
| 269 | D-ABLAPL/5461/2024 ABLAPL/2054/2024 | UGRASEN SWAIN VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | DHENKANAL TOWN /122 /2024 () // |
| 270 | D-ABLAPL/5480/2024 ABLAPL/2055/2024 | MOHOMMAD ITAHAR @ M.D. ITAHAR @ BULU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | BAGHAMARI /15 /2021 () // |
| 271 | D-ABLAPL/5467/2024 ABLAPL/2056/2024 | SWAPNA RANI MOHANTY VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | PARADEEP MODEL /42 /2024 () // |
| 272 | D-ABLAPL/5481/2024 ABLAPL/2057/2024 | MOHOMMAD ITAHAR @ M.D. ITAHAR @ BULU VS | AMLAN SHAKTI PAUL VS | KHURDA P.S. /25 /2019 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|---|
| 273 | D-ABLAPL/5469/2024 ABLAPL/2058/2024 | STATE OF ODISHA PRASANT KUMAR MOHANTY @ CHUAPUA VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | // PLANTSITE /309 /2023 () |
| 274 | D-ABLAPL/5470/2024 ABLAPL/2059/2024 | BISU @ BISWANATH MOHAPATRA VS STATE OF ODISHA | DEVASHIS PANDA VS | // LINGARAJ P.S. /22 /2024 () |
| 275 | D-ABLAPL/5483/2024 ABLAPL/2060/2024 | KINU @ SK. KUDURAT VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // JANKIA P.S. /73 /2024 () |
| 276 | D-ABLAPL/5477/2024 ABLAPL/2061/2024 | JULSED SAHA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // / /0 J.M.F.C.JALESWAR(Baleshwar) 2(B)CC/000002/2021 |
| 277 | D-ABLAPL/5491/2024 ABLAPL/2062/2024 | ANI @ BASANT KUMAR PRADHAN VS STATE OF ODISHA | ASHOK KUMAR JENA VS | // TANGI /37 /2024 () |
| 278 | D-ABLAPL/5479/2024 ABLAPL/2063/2024 | MUKSED SAHA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // / /0 J.M.F.C.JALESWAR(Baleshwar) 2(B)CC/000001/2021 |
| 279 | D-ABLAPL/5495/2024 ABLAPL/2064/2024 | SUSIL KUMAR KHOJI VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // KHANDAGIRI P.S. /519 /2023 () |
| 280 | D-ABLAPL/5498/2024 ABLAPL/2065/2024 | JAGAN MAITY VS STATE OF ODISHA | SATYA NARAYAN MISHRA (4) VS | // MARINE CHUDAMANI /4 /2024 () |
| 281 | D-ABLAPL/5527/2024 ABLAPL/2066/2024 | CHHOTU @ SK. AZIT VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | // BANARAPAL /21 /2024 () |
| 282 | D-ABLAPL/5497/2024 ABLAPL/2067/2024 | BIBEK @ BIBEKANANDA PRATIHARI VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | // BIRIDI PS /70 /2024 () |
| 283 | D-ABLAPL/5504/2024 ABLAPL/2068/2024 | SURYAKANTA BEHERA VS STATE OF ODISHA | MAMATA MISHRA VS | // KALIMELA /47 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------|---|
| 284 | D-ABLAPL/5528/2024 ABLAPL/2069/2024 | NANDINI NAYAK VS STATE OF ODISHA | BIDESHI KUMAR GHADEI VS | MAHILA P.S. BUXIBAZAR /23 /2024 () // |
| 285 | D-ABLAPL/5537/2024 ABLAPL/2070/2024 | RAJESH PODH VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | KESINGA /297 /2023 () // |
| 286 | D-ABLAPL/5540/2024 ABLAPL/2071/2024 | SK MD IBRAHIM@ SK MOHAMMAD EBRAHIM VS STATE OF ODISHA | SIDHARTHA DAS VS | NISCHINTAKOILI /50 /2023 () // |
| 287 | D-ABLAPL/5541/2024 ABLAPL/2072/2024 | LOKANATH MAHAPATRA VS STATE OF ODISHA | VIVEKANAND JENA VS | KASHIPUR /7 /2024 () // |
| 288 | D-ABLAPL/5518/2024 ABLAPL/2073/2024 | BHIMASEN SAHU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | TIHIDI /83 /2023 () // |
| 289 | D-ABLAPL/5546/2024 ABLAPL/2074/2024 | MANAS KUMAR SETHI VS STATE OF ODISHA | VIVEKANAND JENA VS | SIMULIA /81 /2021 () // |
| 290 | D-ABLAPL/5522/2024 ABLAPL/2075/2024 | MUKU @ SURYAMANI MAJHI VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | GOPALPRASAD /332 /2023 () // |
| 291 | D-ABLAPL/5551/2024 ABLAPL/2076/2024 | BIJAYA KUMAR BARAL VS STATE OF ODISHA | ADWITIYA SATPATHY VS | MAHANGA /5 /2021 () // |
| 292 | D-ABLAPL/5557/2024 ABLAPL/2077/2024 | SIYARAM SHARMA VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | / /0 J.M.F.C.,LAXMIPUR(Koraput) 2(A)CC/0000036/2021 |
| 293 | D-ABLAPL/5525/2024 ABLAPL/2078/2024 | ABINASH MAHAPATRA VS STATE OF ODISHA | DIPANKAR ACHARYA VS | MAHILA P.S.(BBSR) /18 /2024 () // |
| 294 | D-ABLAPL/5565/2024 ABLAPL/2079/2024 | PRAMOD BEHURA VS STATE OF ODISHA | MANORANJAN MISHRA VS | RAJNAGAR /32 /2024 () // |
| 295 | D-ABLAPL/5563/2024 | ASHOK MALLIK | AMARENDRA MALLIK | BARI /287 /2019 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------------|---|
| | ABLAPL/2080/2024 | VS STATE OF ODISHA | VS | () // |
| 296 | D-ABLAPL/5576/2024 ABLAPL/2081/2024 | SAFAR @ SAFIR SAHA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | SORO /849 /2023 () // |
| 297 | D-ABLAPL/5583/2024 ABLAPL/2082/2024 | GOBINDA NAHAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KODALA /66 /2015 () // |
| 298 | D-ABLAPL/5608/2024 ABLAPL/2083/2024 | SNEHALATA NAYAK VS STATE OF ODISHA | SRINIBAS PARIJA VS | MANGALA BAG /51 /2024 () // |
| 299 | D-ABLAPL/5644/2024 ABLAPL/2084/2024 | SUMIT KUMAR JENA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | KENDRAPARA SADAR /148 /2022 () // |
| 300 | D-ABLAPL/5593/2024 ABLAPL/2085/2024 | PRAMAOD KUMAR SAHOO @ JITENDRA SAHOO VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | KAMAKHYANAGAR /81 /2024 () // |
| 301 | D-ABLAPL/5612/2024 ABLAPL/2086/2024 | ASHUTOSH PANIGRAHI VS STATE OF ODISHA | JNYANANANDA PANDA VS | BHAWANIPATNA TOWN /89 /2024 () // |
| 302 | D-ABLAPL/5597/2024 ABLAPL/2087/2024 | UTKAL SWAIN VS STATE OF ODISHA | MANORANJAN ACHARYA VS | ODAGAON /26 /2024 () // |
| 303 | D-ABLAPL/5653/2024 ABLAPL/2088/2024 | RANJIT PATTANAIAK VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | CUTTACK SADAR /106 /2024 () // |
| 304 | D-ABLAPL/5640/2024 ABLAPL/2089/2024 | KANAKALATA MUDULI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | SOSO /49 /2024 () // |
| 305 | D-ABLAPL/5598/2024 ABLAPL/2090/2024 | BIKASH BALLAV @ RUDRA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | CHANDRASEKHARPUR /76 /2024 () // |
| 306 | D-ABLAPL/5661/2024 ABLAPL/2091/2024 | MIRZA AHMMED BAIG @ MIRZA BABULI BAIG VS | AMULYA RATNA PANDA VS | ALAKUNDA /30 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|--|
| 307 | D-ABLAPL/5599/2024 ABLAPL/2092/2024 | STATE OF ODISHA SUMIT RANJAN SAHOO VS STATE OF ODISHA | LALITENDU MISHRA VS | // INFOCITY PS /255 /2022 () // |
| 308 | D-ABLAPL/5664/2024 ABLAPL/2093/2024 | MITU SWAIN VS STATE OF ODISHA | BHARAT JALLI VS | // KHALLIKOTE /112 /2024 () // |
| 309 | D-ABLAPL/5601/2024 ABLAPL/2094/2024 | ANSUMAN DAS VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // JUNAGARH /167 /2021 () // |
| 310 | D-ABLAPL/5604/2024 ABLAPL/2095/2024 | SUDAM CHARAN DAS @ PUPUNA VS STATE OF ODISHA | SANTOSH KUMAR LENKA VS | // BIDANASI /35 /2024 () // |
| 311 | D-ABLAPL/5574/2024 ABLAPL/2096/2024 | SNEHALATA MOHANTY VS STATE OF ODISHA | MANORANJAN MISHRA VS | // PATTAMUNDAI /177 /2016 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000177/2016 |